NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA no. 125/2017 in C.P. No. 42/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>26.05.2017</u>

Name of the Company:

Neesa Leisure Ltd.

V/s.

Deepak Kumar Varshney

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. ASKIOK SACKDEVA

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Responded/Applicant

ORDER

Learned Advocate Mr. Ravish Bhatt present for Applicant/ Original Respondent. Authorised Representative Mr. Ashok Sachdeva present for Respondent/ Original Petitioner.

Notice is given to Original petitioner.

Original Petitioner shall file reply within two weeks. serving a copy in advance to the Original Respondent.

List the matter on 25.07.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of May, 2017.